GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:291
ANSWERED ON:13.08.2010
PROJECTS UNDER UIDSSMT
Bairwa Shri Khiladi Lal;Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the names of cities/towns included under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), State-wise;
- (b) the details of proposals received from various States/UTs alongwith the projects approved, funds allocated and released thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the details of utilization of funds released by the States/UTs during the last three years, State/UT-wise; and
- (d) the details of proposals still lying pending with the Union Government, for approval, the reasons therefor alongwith the time by which the same are likely be cleared, State/UT-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)to(d): A statement is laid on the Table of the House

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.291 FOR ANSWER ON 13.8.2010 REGARDING PROJECTS UNDER UIDSSMT

- (a): All towns/cities as per Census 2001, except 65 Mission cities/Urban Agglomerations covered under Urban Infrastructure and Governance (UIG) component of JNNURM, are eligible to be covered under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT). Of these, 640 towns of 27 States and 3 Union Territories (UTs) have been covered under the Scheme. A statement showing the names of 640 towns State/UT-wise is enclosed at Annexure-I.
- (b) and (c): Details of projects approved, Additional Central Assistance (ACA) committed and funds released during the last three years and the current year (up to 10.8.2010) is enclosed at Annexure-II. States/Uts are reporting utilization of funds on cumulative basis including the funds released by Government of India, by the State and contributed by the ULBs. The details of total funds released by Government of India and utilization reported by the States/Uts are given in Column. No. 18 and 19 of Annexure-II.
- (d) : State-wise details of the pending projects and reasons for non-release of funds is given in Annexure-III. In view of the reasons indicated in Annexure-III, such as exhaustion of State's allocation, insufficient balance of allocation of the states for the Mission and lack of technical compliance in the pending projects by the States, it is not possible to indicate the time limit for clearing the pending projects.